



DELHI STATE LEGAL SERVICES AUTHORITY

(constituted under the 'Legal Services Authorities Act, 1987', an Act of Parliament)

Under the Administrative Control of High Court of Delhi

Central Office, Patiala House Courts Complex, New Delhi-110001

Ph. : 23384781, Fax : 23387267, Email : dslsa-phc@nic.in



Ref. : 365/DLSA/Estt./Nomi. of Exe. Chairman/2022 / 8535-37 Dated : 08 August, 2022

To

The P.S. to Hon'ble Mr. Justice Siddharth Mridul
Judge, High Court of Delhi /
Executive Chairman,
Delhi State Legal Services Authority,
New Delhi

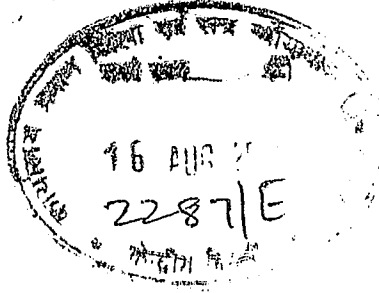
Sub.: Notification for nomination of Hon'ble Mr. Justice Siddharth Mridul as Hon'ble Executive Chairman of Delhi State Legal Services Authority.

Sir,

Please find enclosed herewith a copy of Notification No. F.6/10/2022-Judl./Suptlaw/1296-1300 dated 02.08.2022 for nomination of Hon'ble Mr. Justice Siddharth Mridul, Judge High Court of Delhi as Executive Chairman, Delhi State Legal Services Authority

This may kindly be placed before the Hon'ble Executive Chairman, Delhi State Legal Services Authority for information and records please.

With Regards



Yours faithfully,

(Bharat Parashar)
Member Secretary

Encl. : As above

Copy for information to :

1. Ld. Registrar General, High Court of Delhi, New Delhi.
2. Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.

(Bharat Parashar)
Member Secretary

OFFICE OF PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

No. 61382-386 /Power/Gaz/2022

Dated _____ 4

Copy forwarded for information and necessary action to :-

1. The Secretary, DLSA, Central/West, Tis Hazari Courts, Delhi.
2. PS to Ld. Principal District & Sessions Judge (HQs)
3. The Website Committee (Hindi/English) Tis Hazari Courts, Delhi.

(MUKESH KUMAR GUPTA)
Addl. District Judge (Central)
Officer In-charge, Judicial Branch Central
For Principal District & Sessions Judge (HQs)

(TO BE PUBLISHED IN PART-IV OF DELHI GAZETTE EXTRA ORDINARY)

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI
DEPARTMENT OF LAW, JUSTICE AND LEGISLATIVE AFFAIRS
8th LEVEL, C-WING, DELHI SECRETARIAT, I.P. ESTATE, NEW DELHI-110002

No.F.6/10/2022-Judl./Suptlaw/ 1296 - 1300

Dated 02/08/2022

NOTIFICATION

Dr. No. 752
Dated 02/08/22

Central Office D.S.L.S.A

No.F.6/10/2022-Judl./ Suptlaw/ 1296 - 1300 : The following is hereby published for general information of the public:-

In exercise of the power conferred by sub-section 6 (2) (b) of the Legal Services Authorities Act, 1987, as amended by the Legal Services Authorities (Amendment) Act, 2002, read with rule 3 of the Delhi Legal Services Authorities Rules, 1996, the Lt. Governor, National Capital Territory of Delhi, in consultation with Hon'ble Chief Justice, High Court of Delhi is pleased to nominate Hon'ble Mr. Justice Siddharth Mridul, Judge, High Court of Delhi as Executive Chairman of Delhi State Legal Services Authority.

By order and in the name of the
Hon'ble Lt. Governor,
Govt. of NCT of Delhi

(Sanjay Kumar Aggarwal)
Principal Secretary (Law, Justice & L.A.)

No.F.6/10/2022-Judl./Suptlaw 1296 - 1300

Dated 02/08/2022

Copy forwarded for information and necessary action to:-

1. The Registrar General, High Court of Delhi, New Delhi.
2. Hon'ble Mr. Justice Siddharth Mridul, Judge, High Court of Delhi, New Delhi.
3. The Member Secretary, Delhi State Legal Services Authority, New Delhi.
4. The Special Secretary (GAD/Coord.), Govt. of NCT of Delhi (in duplicate along with Hindi version of the same) for publication in Delhi Gazette (Extra-Ordinary Part-IV). It is requested that five copies of the Gazette may kindly be sent to this department for official record.
5. Guard file.

(Sanjay Kumar Aggarwal)
Principal Secretary (Law, Justice & L.A.)

Marked to Estb. Wing. (Admn./Proc/A/C.s)
L.A. Wing, Legal Lit. Wing ADR Wing PIO.

Special Secretary/Additional Secretary
D.S.L.S.A
D.S.L.S.A

04/08/22

भारत सरकार
GOVERNMENT OF INDIA

दिल्ली राजपत्र
Delhi Gazette



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No. 381]	DELHI, TUESDAY, AUGUST 2, 2022/SRHAVANA 11, 1944	[N. C. T. D. No. 211

भाग IV
PART IV

राष्ट्रीय राजधानी राज्य क्षेत्र दिल्ली सरकार
GOVERNMENT OF THE NATIONAL CAPITAL TERRITORY OF DELHI

विधि न्याय एवं विधायी कार्य विभाग

अधिसूचना

नई दिल्ली, 2 अगस्त, 2022

फा. सं. 6/10/2022-न्याय/अधी.वि./1296-1300.—जन साधारण की जानकारी के लिए एतद् द्वारा निम्नलिखित सूचना प्रकाशित की जाती है :-

दिल्ली विधिक सेवाएं प्राधिकरण नियमावली, 1996 के नियम 3 के साथ पठित विधिक सेवाएं प्राधिकरण अधिनियम, 1987, विधिक सेवाएं प्राधिकरण (संशोधन) अधिनियम, 2002, द्वारा यथासंशोधित की धारा 6 (2) (ख) के अनुसरण में, राजधानी क्षेत्र दिल्ली के उपराज्यपाल, दिल्ली उच्च न्यायालय के मुख्य न्यायाधीश के परामर्श से, न्यायाधिपति श्री सिद्धार्थ मृदुल, न्यायाधीश, दिल्ली उच्च न्यायालय को दिल्ली राज्य विधिक सेवाएं प्राधिकरण में कार्यकारी अध्यक्ष मनोनीत करते हैं।

राष्ट्रीय राजधानी क्षेत्र दिल्ली सरकार के
माननीय उपराज्यपाल के आदेश से और उनके नाम पर,
संजय कुमार अग्रवाल, प्रधान सचिव (विधि, न्याय तथा विधायी कार्य)

DEPARTMENT OF LAW, JUSTICE AND LEGISLATIVE AFFAIRS

NOTIFICATION

New Delhi, the 2nd August, 2022

F. No. 6/10/2022-Judl./Suptlaw/1296-1300.—The following is hereby published for general information of the public:-

In exercise of the power conferred by sub-section 6 (2) (b) of the Legal Services Authorities Act, 1987, as amended by the Legal Services Authorities (Amendment) Act, 2002, read with rule 3 of the Delhi Legal Services Authorities Rules, 1996, the Lt. Governor, National Capital Territory of Delhi, in consultation with Hon'ble Chief Justice, High Court of Delhi is pleased to nominate Hon'ble Mr. Justice Siddharth Mridul, Judge, High Court of Delhi as Executive Chairman of Delhi State Legal Services Authority.

By order and in the name of the
Hon'ble Lt. Governor,
Govt. of NCT of Delhi

SANJAY KUMAR AGGARWAL, Principal Secy. (Law, Justice & L.A.)

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